

**DELIVERY OF BOOKS AND NEWS-
PAPERS (PUBLIC LIBRARIES)
AMENDMENT BILL***

(Amendment of sections 2 and 3)

Shri S. C. Samanta (Tamluk): I beg to move for leave to introduce a Bill further to amend the Delivery of Books and Newspapers (Public Libraries) Act, 1954.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Delivery of Books and Newspapers (Public Libraries) Act, 1954."

The motion was adopted.

Shri S. C. Samanta: I introduce the Bill.

COMPANIES (AMENDMENT) BILL*

(Insertion of new sections 43B and 250AA and amendment of sections 224, 237 etc.)

Shri D. C. Sharma (Gurdaspur): I beg to move for leave to introduce a Bill further to amend the Companies Act, 1956.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Companies Act, 1956."

The motion was adopted.

Shri D. C. Sharma: I introduce the Bill.

GIFT-TAX (AMENDMENT) BILL*

(Amendment of sections 22, 23 etc.)

Shri D. C. Sharma (Gurdaspur): I beg to move for leave to introduce a Bill further to amend the Gift-Tax Act, 1958.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Gift-Tax Act, 1958."

The motion was adopted.

Shri D. C. Sharma: I introduce the Bill.

FOREIGN EXCHANGE REGULATION (AMENDMENT) BILL*

(Amendment of sections 2 and 23, etc.)

Shri D. C. Sharma (Gurdaspur): I beg to move for leave to introduce a Bill further to amend the Foreign Exchange Regulation Act, 1947.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Foreign Exchange Regulation Act, 1947."

The motion was adopted.

Shri D. C. Sharma: I introduce the Bill.

PREVENTION OF CORRUPTION (AMENDMENT) BILL*

(Omission of section 6)

श्री बिहब नाथ पाण्डेय : उपरोक्त बिलके अन्तर्गत, मैं प्रस्ताव करता हूँ कि प्रीवेंशन ऑफ़ कर्प्शन ऐक्ट, 1947 का भाग दो-बल करने वाला विधेयक वेग करने की दृष्टि से ख़त्म की जाय ।